

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.385/2016

IN

T.A. No. 30/2012

This the 16<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Santosh Kumar Bhardwaj,  
S/o Shri Vidya Bhushan Bhardwaj,  
R/o B-21, Sector-19, NOIDA,  
District Gautam Budh Nagar,  
Uttar Pradesh.

... Petitioner

(By Advocate Shri Sunny Choudhary with Shri Abhilash Atri )

VERSUS

1. Shri Naresh Kumar,  
Chairperson,  
New Delhi Municipal Council (NDMC)  
Palika Kendra, Parliament Street,  
New Delhi-110001
2. Ms.Chanchal Yadav,  
Secretary,  
New Delhi Municipal Council (NDMC)  
Palika Kendra, Parliament Street,  
New Delhi-110001
3. Shri R.P.Gupta,  
The Director (Education),  
New Delhi Municipal Council (NDMC),

Palika Kendra, Education Establishment-1,  
Parliament Street,  
New Delhi-110001.

...Respondents

(CP No.385/2016)

(2)

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

After advancement of some arguments, learned counsel for the petitioner seeks leave & permission to withdraw the present Contempt Petition, with liberty to approach the appropriate forum, which permission is granted. The Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/